

**Wheat Board**

576. **Shri D. C. Sharma:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the proposal to set up a Wheat Board to help increase the wheat production has been considered; and

(b) if so, with what results?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Mishra): (a) No. Increasing the wheat production forms part of the general agricultural development programme.

(b) Does not arise.

**Agartala Airport**

577. **Shri Bagri:**  
**Dr. Ram Manohar Lohia:**  
**Shri Ram Sewak Yadav:**  
**Shri Kishen Pattnayak:**  
**Shri Yashpal Singh:**

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to refer to the reply given to Unstarred Question No. 1976 on the 7th December, 1965 regarding the Agartala Airport and state:

(a) whether any decision has since been taken for the construction of an aerodrome at a safe place;

(b) if not, the reasons for the delay; and

(c) the time by which the decision is likely to be taken?

The Minister of Transport, Aviation, Shipping and Tourism (Shri N. Sanjiva Reddy): (a) to (c). Surveys of various sites are being conducted and a decision will be taken after a suitable site has been found.

**गोंडा संसदीय निर्वाचन**

578. श्री बागरी :  
 श्री किशन पटनयक :  
 इ० राम मनोहर लोहिया :  
 श्री उदिया :  
 श्री रामसेवक यादव :  
 श्री विश्वाम प्रसाद :  
 श्री यशपाल सिंह :  
 श्री विश्वनाथ पाण्डेय :

क्या बिधि मंत्री यह बताने की कृपा

(क) क्या केन्द्रीय जांच विभाग ने गोंडा संसदीय निर्वाचन के बारे में जांच पूरा कर ली है ;

(ख) यदि हां, तो क्या केन्द्रीय जांच विभाग ने सरकार को अपना प्रतिवेदन दे दिया है ;

(ग) यदि हां, तो उसकी मुख्य बातें क्या हैं ; और

(घ) क्या उसकी एक प्रति सभा-पटल पर रखी जायेगी ?

बिधि मंत्रालय में राज्य मंत्री (श्री ए० रा० पट्टाभिरामन): (क) जी नहीं जांच अभी चल रही है।

(ख), (ग) और (घ). प्रश्न हां नहीं उठता।

**Madras Port**

579. **Shri Umanath:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the Board of Madras Port Trust has recommended to the Central Government the levy of a 40 per cent. surcharge on harbour dues on all imports into Madras Port except coal, and a 25 per cent. surcharge on dues on all exports excluding ores;